

DIVISION BENCH  
COURT - I

**O-230**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/93(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MAY 2024**

IN THE MATTER OF	TRIDIB DUTTA VS OSTER CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 243(1) (B)

**Appearances (via video conferencing/physically)**

Mr. Niloy Sengupta, Adv. : For Petitioners  
Mr. Kuheli Hazra, Adv.

Ms. Urmila Chakraborty, Adv. : For Respondent  
Ms. Sneha Khaitan, CS

**ORDER**

1. Ld. Counsel/Authorized Representative for the parties present.
2. Post this matter for arguments on **11/7/2024** at 4:00 P.M. In the meantime, parties seek to explore the possibility of settlement through mediation.
3. Parties to keep short note of dates and events ready as well as issue sought to be addressed by them.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**